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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 10th Session of 15th Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Madam Speaker, I beg to lay on the Table the following 11 Bills passed by the Houses of Parliament during the Tenth Session of Fifteenth Lok Sabha and assented to by the President since a report was last made to the House on the 27th April, 2012:-

1. The Appropriation (Railways) No.3 Bill, 2012;
2. The Appropriation (No.3) Bill, 2012;
3. The Finance Bill, 2012;
4. The Copyright (Amendment) Bill, 2012;
5. The National Institutes of Technology (Amendment) Bill, 2012;
6. The Anand Marriage (Amendment) Bill, 2012;
 7. The Right of Children to Free and Compulsory Education (Amendment) Bill, 2012;
 8. The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2012;
9. The Protection of Children from Sexual Offences Bill, 2012;
10. The Administrators-General (Amendment) Bill, 2012; and
11. The Institutes of Technology (Amendment) Bill, 2012.

I also beg to lay on the Table copies, duly authenticated by the Secretary- General, Rajya Sabha, of the following 4 Bills passed by the Houses of Parliament and assented to by the President:-

1. The Indian Medical Council (Amendment) Bill, 2012;
 2. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2012;
 3. The Railway Property (Unlawful Possession) Amendment Bill, 2012; and
 4. The North-Eastern Areas (Reorganisation) and Other Related Laws (Amendment) Bill, 2012.

(Placed in Library, See No. LT 7072/15/12)
